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IN THE HIGH COURT OF DELHI AT NEW DELHI

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CRL.M.C. 204/2020 & CRL.M.A. 890/2020

AAKASH DEEP CHOUHAN

.....Petitioner

Through: Mr. Vaibhav Dubey, Adv.
(through VC)

Mr. Kumar Vaibhav, Mr.
Gautam Khazanchi and
Mr. Mohd. Ashaab, Advs.

versus

CBI & ANR.

.....Respondents

Through: Mr. Ripudaman Bhardwaj,
CGSC with Mr. Kushagra
Kansal and Mr. Amit
Kumar Rana, Advs. for R-
2 / UOI.

CORAM:

HON'BLE MR. JUSTICE AMIT MAHAJAN

ORDER

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28.05.2025

1. Arguments heard.
2. Order reserved.

AMIT MAHAJAN, J

MAY 28, 2025

'KDK'